

(c) whether the Government have issued specific directions to the State Government in this regard; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b). No, Sir. However, Shri M.M. Hashim M.P. and Shri V. Hanumantha Rao M.P., Rajya Sabha have been drawn attention of the Central Government to alleged harassment of tribals in Sunnalgandi village in Polavaram Range, West Godavari district. The State Government has been asked to furnish full details.

(c) and (d). The State Government has been requested to submit its report in the matter.

[Translation]

Forest Land to Reliance Industries Limited

2693. SHRI SOMJIBHAI DAMOR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Gujarat has taken a decision to give the land located near Moti Khawdi at Jamanagar to the Reliance Industries Limited and to identify it ;

(b) if so, the details thereof;

(c) whether approval from Union Government has been taken in the matter;

(d) if so, the details thereof;

(e) if not, the reasons thereof;

(f) whether the Reliance Industrial Group has violated all the rules in order to set up its Petroleum and Natural Gas manufacturing unit on the said land; and

(g) if so, the concrete steps taken by the Union Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH) : (a) As informed by the Chief Conservator of Forests, Gujarat, no decision has been taken to identify or give the forest land to Reliance Industries.

(b) to (e). Do not arise.

(f) and (g). Reliance Industries attempted to survey in the sanctuary area for which an offence has been booked by the State Forest Department.

Training to Archers

2694. SHRI BHERU LAL MEENA : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Archers selected from different States are being provided training with outdated equipments in Indira Gandhi Indoor Stadium, New Delhi ;

(b) if so, the details thereof; and

(c) the steps being taken by the Government to provide latest equipments for training to these players?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) No, Sir.,

(b) Does not arise.

(c) Latest imported Archery equipments are being provided to the Archers in the Coaching Camps for training.

[English]

Group 'D' Railway Employees

2695. SHRIMATI SHEELA GAUTAM : Will the Minister of RAILWAYS be pleased to state :

(a) whether a number of persons were recruited in Group 'D' staff at different Railway Stations under Divisions of the Western Railway during the last three years ; and

(b) the norms fixed for their recruitment?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND HOLDING ADDITIONAL CHARGE OF MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN) : (a) and (b) The information is being collected and will be laid on the Table of the Sabha.